

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 104/(MAH)/2013  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE PARTIES: Mr. Harikishan Daga  
V/s.  
M/s. Hrim Finance Securities Pvt. Lt.d

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Adv S L Shd	Adv for Petitioners Associate Associate Advocate 1/b Manglik Law Mavell etc.	
2)	Adv S A Nyer		

Order

CP No.104/397-398/NCLT/MB/MAH/2013

List this matter on 10.4.2017 for filing written submissions.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)